

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Establishment Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Transfer and posting.

Order No: 192 -JK (LD) of 2021.
Dated : 23 - 09 - 2021.

In the interest of administration, it is hereby ordered that the following transfers and postings with immediate effect:-

1. Smt. Nereedu Bala, Junior Assistant presently posted in the office of 1st Additional Public Prosecutor, Jammu is transferred and posted in the Directorate of Litigation, Jammu alongwith the post;
2. Mr. Rakesh Kumar, Junior Assistant presently posted in the office of Public Prosecutor, Kishtwar is transferred and posted in the District Litigation Office, Kishtwar alongwith the post;
3. Mr. Bansi Lal, Orderly presently posted in the 1st Additional Public Prosecutor, Kathua is transferred and posted in the District Litigation Office, Kathua alongwith the post;
4. S/Shri Mohammad Iqbal Lone, Feroz Ahmad Ganie and Mtr. Sakeena Akther, Orderlies under orders of adjustment in the Department of Law, Justice and Parliamentary Affairs are posted in the Directorate of Litigation, Kashmir respectively alongwith the post; and
5. Mr. Masood Yousuf Dar, Orderly under orders of adjustment in the Department of Law, Justice and Parliamentary Affairs is posted in the Directorate of Urdu Coordination Cell alongwith the post.

The above officials shall be deemed to have been relieved from the date of issuance of this Order.

By Order.

[Signature]
Deputy Legal Remembrancer.

No:- LAW-Estt/102/2021-10.

Copy to the:-

1. Director Finance, Department of Law, Justice and Parliamentary Affairs.
2. Director Litigation, Jammu/Kashmir.
3. Director, Urdu Coordination Cell.
4. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
5. Incharge Website.
6. Concerned Officials for compliance.
7. Order file.